

FORM G (RE-ISSUE)

INVITATION FOR EXPRESSION OF INTEREST FOR SHRI BHAGWATI AGRO INDUSTRIES PRIVATE LIMITED (Wholesale Trade Services, Other Edible Oils) (Assets at Plot No. 17, Vikram Udyog Nagar, Gram Palda, Tehsil and District Indore (M.P.)452020

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	SHRI BHAGWATI AGRO INDUSTRIES PRIVATE LIMITED AAUCS4615E U01403MP2014PTC032572
2	Address of the registered office	E-56 Raj Plaza Chawani, Indore, Madhya Pradesh, India, 452001
3	URL of website	NA
4	Details of place where majority of fixed assets are located	Assets at Plot No. 17, Vikram Udyog Nagar, Gram Palda, Tehsil and District Indore (M.P.) 452020
5	Installed capacity of main products/ services	Not available with RP
6	Quantity and value of main products/ services sold in last financial year	NA , unit closed
7	Number of employees/ workmen	As Per Information available no employees / No workmen at the commencement of CIRP Process
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at :	Can be obtained by sending email to email id cirp.shribhagwati@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email to email id cirp.shribhagwati@gmail.com
10	Last date for receipt of expression of interest	12.06.2026 (15 days from issue of Form G)
11	Date of issue of provisional list of prospective resolution applicants	20.06.2026 (within 10 days from last date of EOI receipt)
12	Last date for submission of objections to provisional list	25.06.2026 (for 5 days from provisional list)
13	Date of issue of final list of prospective resolution applicants	03.07.2026 (within10 days of objection)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.07.2026 (Within 5 days of issue of final list)
15	Last date for submission of resolution plans	06.08.2026 (Atleast 30 days from issue of RFRP)
16	Process email id to submit Expression of Interest	cirp.shribhagwati@gmail.com
17	Details of Corporate Debtor Registration Status as MSME	Yes , Udhyaam registration certificate UDYAM-MP-23-0010830



Teena Saraswat Pandey
Resolution Professional

IBBI/IPA-001/IP-P00652/2017-18/11126

387F 114 Scheme Part 1

Behind Diksha Boys hostel Sant Nagar,

Indore, Madhya Pradesh, 452010

For Shri Bhagwati Agro Industries Private Limited

Date: 28.05.2026

Place: Indore